

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(Pt.)/8374/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District and Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the <sup>th</sup> 29 September, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(D) 6771 dtd. 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Long Puja vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for.

The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, in her absence, the in-charge of the CJM will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-15/2013 (Pt.)/8375-8376/A dated , 29-09-23**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**